

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3022
ANSWERED ON:12.08.2010
ROB IN KERALA STATE
Mani Shri Jose K.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have initiated necessary steps to avert delays in the construction of the Rail Overbridges ROB in Caritas, Kumaranalloor and Mooledam in Ernakulam-Kayamkulam BG section in the State of Kerala;
- (b) if so, the details thereof;
- (c) whether the Government of Kerala has provided adequate land for the successful completion of the above said ROB; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d) Yes, Madam. Works of ROB have been sanctioned at all three locations. Details are as under:-

ROB at Caritas: The work of construction of Road Over Bridge (ROB) at Caritas in lieu of Level Crossing (LC) No.30 (Ettumanur) at Km 52/10-11 in between Ettumanur-Kottayam stations in Ernakulam-Kayamkulam section has been sanctioned in Railways Works Programme 2010-11. State Government has not submitted alignment details for finalizing the General Arrangement Drawing. Hence, work is getting delayed.

ROB at Kumaranalloor: The work of ROB at Kumaranallur in lieu of LC No.36 at Km 63/900-61/000 in between Kottayam and Chingavanam stations in Ernakulam-Kollam section has been sanctioned in 2005 -06. State Government has not been able to arrange land for approach portion of the ROB. Hence, the work is getting delayed.

ROB at Mooledam: The work of construction of ROB at Kumaranallur in lieu of LC No.33 at Km.51/600-700 in between Ettumanur-Kottayam stations in Ernakulam-Tiruvandapuram section has been sanctioned in 2005 -06. The State Government has not been able to arrange land for approach portion of the ROB. Hence, the work is getting delayed.